

F.No. 01(03)/Roster/CESTAT/2023-Part-II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.08.2023

**ORDER NO. 139 of 2023**


Hon'ble President is pleased to partially modify the roster order no. 104 of 2023 for CESTAT, Chennai from 07.08.2023 to 08.08.2023 as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 07.08.2023 to 08.08.2023 and on subsequent dates, if adjourned	Hon'ble Mr. Justice Dilip Gupta, President, Mr. D. M. Misra Hon'ble Member (Judicial) and Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical)	Larger Bench matters: Excise Appeal No. 40575 of 2018 M/s. Ramco Cements Ltd. vs. C.G.S.T., Puducherry and Service Tax Appeal No. 40010 of 2020 M/s. Bosch Electrical Drive India Pvt. Ltd. vs. C.G.S.T. & C.E., Chennai. Tagged alongwith Service Tax Appeal No. 40168 of 2022 M/s. Larsen & Toubro Ltd. vs. GST & CCE, Chennai

Note:

1. After the Larger Bench, Mr. D. M. Misra, Hon'ble Member (Judicial) will sit in Single Member Bench.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Mukesh Gupta)  
Deputy Registrar

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Deputy Registrar